## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Application No. 368,404/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

Sejal Glass Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

WALTER APPLICATION

S. SERRAD No. 40H

Advocate Vinla Deuza APPLICATION NO 1180 V.D. Scurge

for . Bhas Kar Bhelder

32- Advocate Managigar Ros Application for any garden

By Corbert Derk in Jaken of 27/11/2017.

## <u>ORDER</u>

## **Application Nos. 368, 404/2017**

- 1. The Learned Representative of the Petitioner is present.
- 2. Adjourned to **27.11.2017**.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 13.10.2017

M.K. Shrawat Member (Judicial)